

REGISTERED

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH
* * * * *

Commercial Complex (BDA)
Indiranagar
Bangalore - 560 038

Dated 29 SEP 1988

APPLICATION NO.

673

/ 88(F)

W.P. NO.

Applicant(s)

Shri C.R. Muralidharan

To

1. Shri C.R. Muralidharan
809-A, 1 Stage, 26th Cross
Industrial Suburb
Mysore

2. Shri S.K. Srinivasan
Advocate
35 (Above Hotel Swagath)
1st Main, Gandhi Nagar
Bangalore - 560 009

3. The Divisional Engineer
Telephone
Mysore

Respondent(s)

v/s The Divisional Engineer, Telephone, Mysore
& 2 Ores

4. The General Manager
MTK Southern Telecom Region
Madras - 600 001
5. The Director General
Telegraphs
New Delhi
6. Shri M. Vasudeva Rao
Central Govt. Stng Counsel
High Court Building
Bangalore - 560 001

Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER/STAX/XINTERIMXREERX

passed by this Tribunal in the above said application(s) on

19-9-88

Issued by registrar
29-9-88
Encl : As above

dc.

RA - Deputied of
DEPUTY REGISTRAR
(JUDICIAL)

In the Central Administrative
Tribunal Bangalore Bench,
Bangalore

C.R. Muralidharan

873/88

v/s The Divisional Engineer,
Telephones, Mysore & 2 Grs

S.K. Srinivasan

Order Sheet (contd)

M. Vasudeva Rao

Date	Office Notes	Orders of Tribunal
14.7.88		



KSPVCLHARM

order

Applicant by Sri SKS. Respondents by Sri M.V.Rao.

Sri Rao files a memo and Govt letter No.3-10/88-PAT dt 10.8.88 and submits that Govt had granted all the reliefs sought by the applicant in this application and therefore this application no longer survives for consideration.

We have perused the order proposed by Sri Rao alongwith the memo. We are satisfied that the submission of Sri Rao is factually correct. We find that Government of India had granted every one of the reliefs sought by the applicant. When this p.t.o.

Date

Office Notes

Orders of Tribunal

from overleaf

is so, the question of proceeding with the examination of the claims and any of the reliefs sought by him does not arise. We, therefore, dismiss this application as having become unnecessary. *W.C. 20/28*



Sd/-

VC *refd/* 10/20

Sd/-

M(A)

TRUE COPY

Balasundar
DEPUTY REGISTRAR (JDIA 20/28)
CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE